

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 26/AM13
HELD ON 26.09.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **26/87-NC-7/2012** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' held on **26.09.2012** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **25/AM13** held on **19.09.2012**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-129	NC No.: 26/AM13 Dated: 26.09.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12
against five advance authorizations.

held on 08.06.2011

Decision: The Committee considered the request of firm and it was decided to send a Reminder to D/o C&PC enclosing a list of all the pending cases of the firm alongwith copies of Representation and reply received from firm mentioning the proposal of factory visit and its postponement etc. for expediting their comments.

Deferred for three weeks.

Case No. A-130	NC No.: 26/AM13 Dated: 26.09.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

Request: Enhancement in the quantity of Import Items.

Decision: The Committee considered the request of firm and it was decided to send a Reminder to D/o C&PC enclosing a list of all the pending cases of the firm alongwith copies of Representation and reply received from firm mentioning the proposal of factory visit and its postponement etc. for expediting their comments.

Deferred for three weeks.

Case No. A-131	CHIRAG PACK (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: Deferred
NC No.: 26/AM13 Dated: 26.09.2012	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: Amendment in the description and enhancement in the quantity of Import

Item No. 5.

Decision: A D/L No. 46011/96/2011-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.07.2012 giving 15 days time for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.07.2012. Comments of D/o C&PC are awaited.

Deferred for Two weeks.

Case No. A-132	EI. DUPONT INDIA PVT. LTD.	Status: Deferred
NC No.: 26/AM13 Dated: 26.09.2012	HQ F. No. 01/87/162/00021/AM13/DES-VII	

Request: Modification in the Standard Input-Output (SION) appearing at S. No.

H-471.

Decision: A D/L No. 46011/74/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 24.08.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-133	NC No.: 26/AM13 Dated: 26.09.2012	HQ F. No. 01/87/162/00002/AM13/DES-VII	Status: Deferred
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Request: Issuance of Public Notice for making SIONS of those codified adhoc norms which were fixed under para 4.7 of HBP Vol. I for the years 2009-10, 2010-11 and 2011-12 (upto 30.09.2011) pertaining to 'Plastic Group' and 'Chemical & Allied Group' which are covered under ITCHS Code 39 and 40 for publication in Handbook of Procedures (Vol.II)

Decision: A copy of codified norms for the years 2009-10, 2010-11 and 2011-12 (upto 30.09.2012) has been forwarded to D/o C&PC and DIPP on 30.08.2012. Comments awaited from D/o C&PC and DIPP.

Deferred for three weeks.

Case No. A-134	SHAILY ENGINEERING PLASTICS LTD.	HQ F. No. 01/87/162/00035/AM13/DES-VII	Status: Deferred
NC No.: 26/AM13 Dated: 26.09.2012	Adv. Lic. No. 3410001348 dated 11.01.2001	RLA F. No. 34/80/040/00413/AM01	

Request: Fixation of adhoc norms for the Export Product "Articles made of PBTB (such as Plastics

Knobs)”.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 24.08.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

Case No.:6/30/87-ALC1/2011

Party Name:BILCARE LIMITED

Meet No/Date:26/87-ALC1/2012
26.09.2012

Status: Approved

HQ File :01/87/050/00232/AM12/

RLA File :31/83/040/00131/AM12/

Lic.No/Date:3110050878
07.10.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219025	63/0- TRILAMINATE : PVDC COATED PVC FILM WITH LDPE LAMINATION	75.000	M.T	13092187.00	281250.00 US Dollars
				Total	13,092,187.00	281,250.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39204900	PVC FILM	62850.000	K.G	5,266,201.50	113,130.00 US Dollars	0.00	Value & Qty
2	39045090	PVDC Co-Polymer Emulsion (Solid cont.50 +/- 1%)	1800.000	K.G	556,830.00	11,961.98 US Dollars	0.00	Value & Qty
		PVDC Aqueous Dispersion (Solid content				57 567 01 US		

3	39045090	PVDC Aqueous Dispersion (Solid content 60+/-1%)	18975.000	K.G	2,679,744.38	9,408.14 US Dollars	0.00	Value & Qty
4	39045090	PVDC Aqueous Dispersion (Solid content 55+/-1%)	3427.500	K.G	437,948.81	9,408.14 US Dollars	0.00	Value & Qty
5	39201099	Co-extruded Lamination Grade LDPE Film	5430.000	K.G	859,406.10	18,462.00 US Dollars	0.00	Value & Qty
				Total	9,800,130.79	210,529.13		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/179/2004-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate / PVDC Coated PVC Film with LDPE Lamination	1 kg	1. PVC Film	0.8380 kg
		2. PVDC Co-polymer emulsion (solid content 50+/- 1%)	0.0202 kg
		3. PVDC Aqueous Dispersion (Solid content 60+/- 1%)	0.2469 kg
		4. PVC Aqueous Dispersion (Solid content 55+/- 1%)	0.0353 kg
		5. Coextruded lamination grade LDPE Film	0.0629 kg

2	Case No.:25/5/87-ALC1/2012	Party Name:MARPOL PVT. LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00054/AM13/	RLA File :17/24/040/00084/AM12/	Lic.No/Date:1710004776 13.01.2012	Defer Date:17.10.2012
	Decision: A D/L was issued to firm by DIPP on 17.08.2012. This was followed by reminder from DGFT on 29.08.2012 giving 15 days time for submission of information. Reply awaited from firm.			

	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
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3	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:10.10.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.09.2012. Comments of D/o C&PC are awaited.				

4	Case No.:6/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00484/AM12/	RLA File :50/24/040/00021/AM12/	Lic.No/Date:5010001234 29.02.2012	Defer Date:10.10.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited.				

Case No.:1/22/87-ALC1/2012	Party Name:AMIAINTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved			
HQ File :01/87/050/00173/AM13/	RLA File :17/24/040/00100/AM12/	Lic.No/Date:1710004862 06.03.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39173990	63/0- GRP Pipe DN 1200 PN 10 SN 5000 with coupling (5.7 M) - Total weight 326594 Kg +/- 2%	1995.000	Meter	30658860.70	584535.00 US Dollars
2	39173990	63/0- GRP Pipe DN 1200 PN 10 SN 5000 with coupling (2 M) - Total weight 14935 Kg +/- 2%	40.000	Number	1479090.00	28200.00 US Dollars
3	39174000	63/0- GRP Pipe Coupling DN 1200 PN 10 - Total weight 1416 Kg +/- 2%	20.000	Number	198261.00	3780.00 US Dollars

4	39173990	63/0- GRP Pipe DN 600 PN 10 SN 10000 with coupling (11.7 M) - Total weight 11567 Kg +/- 2%	210.600	Meter	1281332.52	24429.60 US Dollars
5	39173990	63/0- GRP Pipe DN 700 PN 10 SN 10000 with coupling (11.7 M) - Total weight 15625 Kg +/- 2%	210.600	Meter	1579573.71	30115.80 US Dollars
6	39173990	63/0- GRP Pipe DN 800 PN 10 SN 10000 with coupling (11.7 M) - Total weight 20147 Kg +/- 2%	210.600	Meter	1888860.87	36012.60 US Dollars
7	39173990	63/0- GRP Pipe DN 900 PN 10 SN 10000 with coupling (11.7 M) - Total weight 25177 Kg +/- 2%	210.600	Meter	2264423.85	43173.00 US Dollars
8	39173990	63/0- GRP Pipe DN 1000 PN 10 SN 10000 with coupling (11.7 M) - Total weight 30953 Kg +/- 2%	210.600	Meter	2717308.62	51807.60 US Dollars
				Total	42,067,711.27	802,053.60

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Roving (of any make, Grade, type or Specification)	105332.999	K.G	6,295,148.46	118,218.75 US Dollars	0.00	Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	146.451	K.G	43,750.23	821.60 US Dollars	0.00	Qty
3	56081900	Polyrelease Film	299.181	K.G	31,066.60	583.41 US Dollars	0.00	Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	704.567	K.G	363,175.13	6,820.19 US Dollars	0.00	Qty
		Polyester Netting (153491D0127 2.5 x 1.6 Leno Polyester Netting or				3,617.81		

5	56081900	153A91D0242 2.5 x 1.6 Leno Polyester Netting or (Grade, make ,Type ,Specification)	319.031	K.G	192,648.39	US Dollars	0.00	Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	116961.996	K.G	10,899,395.87	204,683.49 US Dollars	0.00	Qty
7	25051012	Silica Sand	236782.925	K.G	1,008,695.61	18,942.64 US Dollars	0.00	Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	395.505	K.G	286,425.38	5,378.88 US Dollars	0.00	Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	2538.917	K.G	383,961.26	7,210.54 US Dollars	0.00	Qty
10	29025000	Styrene	5256.303	K.G	562,595.84	10,565.18 US Dollars	0.00	Qty
				Total	20,066,862.77	376,842.49		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 20.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 1200 PN 10 SN 5000 with coupling (5.7 M)	1 kg	1. Fibreglass Roving	0.2465 kg
		2. Polyester Filament Yarn	0.0003 kg
		3. Polyrelease Film	0.0006 kg
		4. Surface Mat	0.0015 kg
		5. Polyester Netting	0.0007 kg
		6. Unsaturated Polyester Resin	0.2615 kg
		7. Silica Sand	0.5194 kg
		8. Accelerator	0.0005 kg
		9. Andonox/Butanox/Trigonox	0.0064 kg

		10. Styrene	0.0126 kg
2. GRP Pipe DN 1200 PN 10 SN 5000 with coupling (2 M)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.2675 kg 0.0003 kg 0.0006 kg 0.0015 kg 0.0007 kg 0.2717 kg 0.4874 kg 0.0005 kg 0.0066 kg 0.0132 kg
3. GRP Pipe DN 1200 PN 10	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.4176 kg 0.0002 kg 0.0005 kg 0.0010 kg 0.0005 kg 0.3445 kg 0.2593 kg 0.0006 kg 0.0086 kg 0.0172 kg
4. GRP Pipe DN 600 PN 10 SN 10000 with coupling (11.7M)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator	0.2074 kg 0.0005 kg 0.0010 kg 0.0023 kg 0.0010 kg 0.2747 kg 0.5470 kg 0.0022 kg

		9. Andonox/Butanox/Trigonox	0.0040 kg
		10. Styrene	0.0089 kg
5. GRP Pipe DN 700 PN 10 SN 10000 with coupling (11.7M)	1 kg	1. Fibreglass Roving	0.1969 kg
		2. Polyester Filament Yarn	0.0005 kg
		3. Polyrelease Film	0.0009 kg
		4. Surface Mat	0.0020 kg
		5. Polyester Netting	0.0009 kg
		6. Unsaturated Polyester Resin	0.2669 kg
		7. Silica Sand	0.5671 kg
		8. Accelerator	0.0022 kg
		9. Andonox/Butanox/Trigonox	0.0038 kg
		10. Styrene	0.0088 kg
6. GRP Pipe DN 800 PN 10 SN 10000 with coupling (11.7M)	1 kg	1. Fibreglass Roving	0.1945 kg
		2. Polyester Filament Yarn	0.0004 kg
		3. Polyrelease Film	0.0008 kg
		4. Surface Mat	0.0018 kg
		5. Polyester Netting	0.0008 kg
		6. Unsaturated Polyester Resin	0.2621 kg
		7. Silica Sand	0.5751 kg
		8. Accelerator	0.0021 kg
		9. Andonox/Butanox/Trigonox	0.0036 kg
		10. Styrene	0.0088 kg
7. GRP Pipe DN 900 PN 10 SN 10000 with coupling (11.7M)	1 kg	1. Fibreglass Roving	0.1942 kg
		2. Polyester Filament Yarn	0.0004 kg
		3. Polyrelease Film	0.0007 kg
		4. Surface Mat	0.0016 kg
		5. Polyester Netting	0.0007 kg
		6. Unsaturated Polyester Resin	0.2580 kg
		7. Silica Sand	0.5798 kg

			8. Accelerator	0.0021 kg
			9. Andonox/Butanox/Trigonox	0.0035 kg
			10. Styrene	0.0088 kg
	8. GRP Pipe DN 1000 PN 10 SN 10000 with coupling (11.7M)	1 kg	1. Fibreglass Roving	0.1928 kg
			2. Polyester Filament Yarn	0.0003 kg
			3. Polyrelease Film	0.0006 kg
			4. Surface Mat	0.0014 kg
			5. Polyester Netting	0.0006 kg
			6. Unsaturated Polyester Resin	0.2548 kg
			7. Silica Sand	0.5851 kg
			8. Accelerator	0.0022 kg
			9. Andonox/Butanox/Trigonox	0.0033 kg
			10. Styrene	0.0088 kg

6	Case No.:7/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00485/AM12/	RLA File :50/24/040/00025/AM12/	Lic.No/Date:5010001240 07.03.2012	Defer Date:10.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited.			

7	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:10.10.2012

Decision: A D/L No. 46011/71/2012-PC.II dated 03.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.09.2012 giving 15 days time for submission of information. Reply awaited from the firm.

8	Case No.:10/26/87-ALC1/2012	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00223/AM13/	RLA File :17/24/040/00107/AM12/	Lic.No/Date:1710004896 22.03.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

9	Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:17.10.2012
	Decision: A D/L was issued to firm by DGFT on 23.07.2012 (as per information called for by DIPP). This was followed by reminder from DGFT on 06.09.2012 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

10	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:17.10.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.09.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.: 1/6/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
HQ File :01/87/050/00059/AM13/	RLA File :50/24/040/00014/AM12/	Lic.No/Date:5010001268 09.04.2012	Defer Date:10.10.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited.			

Case No.: 2/5/87-ALC1/2012	Party Name:BILCARE LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved
HQ File :01/87/050/00031/AM13/	RLA File :31/83/040/00005/AM13/	Lic.No/Date:3110053824 18.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39219025	63/0- TRILAMINATE : PVDC COATED PVC FILM WITH LDPE LAMINATION	150000.000	K.G	28490625.00	562500.00 US Dollars
				Total	28,490,625.00	562,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39204900	PVC FILM	125700.000	K.G	11,652,390.00	226,260.00 US Dollars	0.00	Value & Qty
2	39045090	PVDC Co-Polymer Emulsion (Solid cont.50 +/- 1%)	3600.000	K.G	1,142,640.00	22,187.18 US Dollars	0.00	Value & Qty
3	39045090	PVDC Aqueous Dispersion (Solid content 60+/-1%)	37950.000	K.G	5,498,955.00	106,775.82 US Dollars	0.00	Value & Qty

4	39045090	PVDC Aqueous Dispersion (Solid content 55+/-1%)	6855.000	K.G	898,690.50	17,450.30 US Dollars	0.00	Value & Qty
5	39201099	Co-extruded Lamination Grade LDPE Film	10860.000	K.G	1,901,586.00	36,924.00 US Dollars	0.00	Value & Qty
				Total	21,094,261.50	409,597.30		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/179/2004-PC.II dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate / PVDC Coated PVC Film with LDPE Lamination	1 kg	1. PVC Film	0.8380 kg
		2. PVDC Co-polymer emulsion (solid content 50+/-1%)	0.0202 kg
		3. PVDC Aqueous Dispersion (Solid content 60+/-1%)	0.2469 kg
		4. PVC Aqueous Dispersion (Solid content 55+/-1%)	0.0353 kg
		5. Coextruded lamination grade LDPE Film	0.0629 kg

Case No.: 4/10/87-ALC1/2012	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Rejected
HQ File :01/87/050/00080/AM13/	RLA File :08/24/040/00009/AM13/	Lic.No/Date:0810110879 18.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39173990	63/0- GRP Pipes and Fittings. Supply of GRP(Glass Fiber Reinforced Polyester) Pipes & Fittings to 1200 MW Power Project At (Chhattisgarh).	44000.000	Meter	352050000.00	7112000.00 US Dollars
				Total	352,050,000.00	7,112,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Glassfiber. Glassfiber Chop Roving/Assembled Roving/Direct Roving / Hoop Roving / Grade / Tax : 600/2400/4800.	1660303.000	K.G	84,403,993.00	1,705,131.00 US Dollars	0.00	Value & Qty
2	39079190	Polyesters Resin. Polyesters Resin, Resin Liner, Resin Structure.	2006821.000	K.G	182,582,581.00	3,688,537.00 US Dollars	0.00	Value & Qty
3	29141200	Methy Ethy Ketone Peroxide. MEKP M-50 /MEKP M-60/AAP/BUTANOX M-60/ANDONOX FC-100/ANDONOX SHP-40/ANDONOX KP-9.	30682.000	K.G	4,478,820.00	90,481.00 US Dollars	0.00	Value & Qty
4	32110000	Cobalt. Cobalt/Accelerator NL-51P.	15341.000	K.G	3,344,307.00	67,562.00 US Dollars	0.00	Value & Qty
5	70193200	Surface Mat. Surface Veil/Glassfiver Thin Sheets (Voiles) / Tissue Mat.	11874.000	K.G	4,143,729.00	83,712.00 US Dollars	0.00	Value & Qty
		Steyrene. Condn.-:This licence issued under para 4 7 of H R				53 908 00 US		

13

6	29025000	2009-14 of H.B. for fixation of norms by ALC., New Delhi.	30682.000	K.G	2,668,460.00	Dollars	0.00	Value & Qty
				Total	281,621,890.00	5,689,331.00		

Decision: A D/L No. 46011/13/2011-PC.II dated 25.06.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 13.07.2012 and 24.08.2012 (Final Reminder) giving 15 days time for submission of information. It was observed that firm failed to furnish information despite of repeated reminders to them, hence Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.

14	Case No.:7/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/84/050/00058/AM13/	RLA File :03/95/040/00023/AM13/	Lic.No/Date:0310692366 26.04.2012	Defer Date:10.10.2012
	Decision: A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 09.08.2012 and 10.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

15	Case No.:8/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/84/050/00059/AM13/	RLA File :03/95/040/00022/AM13/	Lic.No/Date:0310692364 26.04.2012	Defer Date:10.10.2012
	Decision: A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 09.08.2012 and 10.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

16	Case No.:9/10/87-ALC1/2012	Party Name:NEXGEN LAMINATORS PVT. LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00085/AM13/	RLA File :30/24/040/00010/AM13/	Lic.No/Date:3010085555 03.05.2012	Defer Date:10.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.08.2012. Comments of D/o C&PC are awaited.			

Case No.:3/14/87-ALC1/2012		Party Name:VIJAY ENTERPRISES PVT.LTD.		Meet No/Date:26/87-ALC1/2012 26.09.2012		Status: Approved																																											
HQ File :01/87/050/00108/AM13/		RLA File :08/24/040/00052/AM13/		Lic.No/Date:0810111690 16.05.2012		Defer Date:																																											
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39073010</td><td>62/0- POWDER COATING RESIN CONTAINING (i) EPOXY RESIN MIN 37.50% (ii) POLYESTER RESIN MIN. 37.50% (iii) TITANIUM DIOXIDE MIN.25%</td><td>100000.000</td><td>K.G</td><td>20280000.00</td><td colspan="2">390000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>20,280,000.00</td><td colspan="2">390,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td></td><td></td><td>Epoxy Resin</td><td></td><td></td><td></td><td>101,250.00</td><td></td><td></td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		1	39073010	62/0- POWDER COATING RESIN CONTAINING (i) EPOXY RESIN MIN 37.50% (ii) POLYESTER RESIN MIN. 37.50% (iii) TITANIUM DIOXIDE MIN.25%	100000.000	K.G	20280000.00	390000.00 US Dollars						Total	20,280,000.00	390,000.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)			Epoxy Resin				101,250.00		
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																											
1	39073010	62/0- POWDER COATING RESIN CONTAINING (i) EPOXY RESIN MIN 37.50% (ii) POLYESTER RESIN MIN. 37.50% (iii) TITANIUM DIOXIDE MIN.25%	100000.000	K.G	20280000.00	390000.00 US Dollars																																											
				Total	20,280,000.00	390,000.00																																											
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																									
		Epoxy Resin				101,250.00																																											

1	39073010	Compound of epichlorohydrin and bisphenol-A	37500.000	K.G	5,265,000.00	US Dollars	0.00	Value & Qty
2	39079120	Polyester Resin Saturated Carboxylated Polyester	37500.000	K.G	4,875,000.00	93,750.00 US Dollars	0.00	Value & Qty
3	32061190	Titanium dioxide (Rutile)	25000.000	K.G	4,940,000.00	95,000.00 US Dollars	0.00	Value & Qty
4	29173990	Curing Agent Polycarboxylic acid with cyclic amidine	2000.000	K.G	572,000.00	11,000.00 US Dollars	0.00	Value & Qty
5	39062990	Benzoin Additives	2000.000	K.G	395,200.00	7,600.00 US Dollars	0.00	Value & Qty
6	39069010	Flow Agent Acrylic Powder	2000.000	K.G	312,000.00	6,000.00 US Dollars	0.00	Value & Qty
7	34049020	Slip Agent Wax Condn.: -This licence issued under para 4.7 of H.B. 2009-14 of H.B. 2009-14 for fixation of norms by ALC., New Delhi.	2000.000	K.G	208,000.00	4,000.00 US Dollars	0.00	Value & Qty
				Total	16,567,200.00	318,600.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2012-PC.II dated 20.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powder Coating Resin containing Epoxy Resin Min. 37.50% +/-1% Polyester Resin Min. 37.50% +/-1% and Titanium Dioxide Min.	1 kg	1. Epoxide Resin	0.3750 kg
		2. Polyester Resin (Saturated Carboxylated Polyester)	0.3750 kg
		3. Titanium Dioxide (Rutile)	0.2500 kg
		4. Curing Agent	0.016 kg

	25%+/-1%	5. Benzoin	0.016 kg
		6. Flow Agent (Acrylic Powder)	0.016 kg
		7. Slip Agent (Wax)	0.016 kg

18	Case No.: 4/12/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00101/AM13/	RLA File :04/24/040/00361/AM11/	Lic.No/Date:0410136625 22.05.2012	Defer Date:10.10.2012
	Decision: A copy of application forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

19	Case No.: 2/12/87-ALC1/2012	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00099/AM13/	RLA File :02/24/040/00011/AM13/	Lic.No/Date:0210177861 24.05.2012	Defer Date:17.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.09.2012. Comments of D/o C&PC are awaited.			

20	Case No.: 2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date:10.10.2012
	Decision: A D/L No. 46011/91/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 09.08.2012 and 07.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

21	Case No.:5/12/87-ALC1/2012	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00102/AM13/	RLA File :04/24/040/00013/AM13/	Lic.No/Date:0410136833 29.05.2012	Defer Date:17.10.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.08.2012. Comments of D/o C&PC are awaited.			

22	Case No.:1/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00106/AM13/	RLA File :04/24/040/00121/AM10/	Lic.No/Date:0410136832 29.05.2012	Defer Date:10.10.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 23.07.2012 and 03.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

23	Case No.:2/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00107/AM13/	RLA File :04/24/040/00163/AM12/	Lic.No/Date:0410136831 29.05.2012	Defer Date:10.10.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 23.07.2012 and 03.09.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:17/21/87-ALC1/2012	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved
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HQ File :01/87/050/00159/AM13/	RLA File :07/24/040/00104/AM13/	Lic.No/Date:0710088809 13.06.2012	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND (INSULATION)	125000.000	K.G	8272500.00	150000.00 US Dollars
				Total	8,272,500.00	150,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	60955.000	K.G	3,580,951.00	64,003.00 US Dollars	0.00	Qty
2	28365000	CALCIUM CARBONATE	36573.000	K.G	399,020.00	7,132.00 US Dollars	0.00	Qty
3	29173920	DOP	24382.000	K.G	2,560,108.00	45,757.00 US Dollars	0.00	Qty
4	28332910	TBLS	3170.000	K.G	602,964.00	10,777.00 US Dollars	0.00	Qty
				Total	7,143,043.00	127,669.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/18/2007-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Insulation)	1 kg	1. PVC Resin	0.4876 kg
		2. Calcium Carbonate	0.2925 kg
		3. Dioctyl Phthalate (DOP)	0.1950 kg
		4. Tribasic Lead Sulphate (TBLS)	0.0253 kg

25	Case No.:1/17/87-ALC1/2012	Party Name:K.R. INDUSTRIES	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00124/AM13/	RLA File :04/24/040/00040/AM13/	Lic.No/Date:0410137329 14.06.2012	Defer Date:17.10.2012
	Decision: A D/L was issued by DIPP to firm on 13.09.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

26	Case No.:15/21/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00157/AM13/	RLA File :05/23/040/00070/AM13/	Lic.No/Date:0510327754 19.06.2012	Defer Date:10.10.2012
	Decision: A copy of application forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited.			

27	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:17.10.2012
	Decision: A D/L was issued by DIPP to firm on 24.09.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
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28	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:17.10.2012
Decision: A D/L was issued by DIPP to firm on 25.09.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

29	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date: 17.10.2012
Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.				

30	Case No.:14/22/87-ALC1/2012	Party Name:BHARTI RUBBER OVERSEAS	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00186/AM13/	RLA File :05/23/040/00141/AM13/	Lic.No/Date:0510330279 23.07.2012	Defer Date:10.10.2012
Decision: A copy of application has been forwarded to DIPP on 23.09.2012. Comments of DIPP are awaited.				

31	Case No.:8/26/87-ALC1/2012	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00221/AM13/	RLA File :07/24/040/00179/AM13/	Lic.No/Date:0710089824 24.07.2012	Defer Date:17.10.2012
Decision: A copy of application has been forwarded to DIPP on 20.09.2012. Comments of DIPP are awaited.				

32	Case No.:12/23/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00206/AM13/	RLA File :03/94/040/00338/AM13/	Lic.No/Date:0310703183 26.07.2012	Defer Date:17.10.2012
Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.				

33	Case No.:9/23/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date: 26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

34	Case No.:5/23/87-ALC1/2012	Party Name: DHUPAR CHEMICALS PVT.LTD	Meet No/Date: 26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00199/AM13/	RLA File :06/21/040/00006/AM13/	Lic.No/Date:0610028283 03.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

35	Case No.:10/23/87-ALC1/2012	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00204/AM13/	RLA File :03/94/040/00317/AM13/	Lic.No/Date:0310704099 06.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

36	Case No.:11/23/87-ALC1/2012	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00205/AM13/	RLA File :03/94/040/00318/AM13/	Lic.No/Date:0310704105 06.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:11/22/87-ALC1/2012	Party Name: MALAYA RUB-TECH	Meet No/Date: 26/87-ALC1/2012	Status: Deferred
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37		INDUSTRIES	26.09.2012	
	HQ File :01/87/050/00183/AM13/	RLA File :10/24/040/00040/AM13/	Lic.No/Date:1010050818 07.08.2012	Defer Date:10.10.2012
	Decision: A copy of application has been forwarded to DIPP on 23.08.2012. Comments of DIPP are awaited.			

38	Case No.:3/23/87-ALC1/2012	Party Name:GRL TIRES PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00197/AM13/	RLA File :03/94/040/00189/AM13/	Lic.No/Date:0310704571 08.08.2012	Defer Date:10.10.2012
	Decision: A copy of application has been forwarded to DIPP on 30.08.2012. Comments of DIPP are awaited.			

Case No.:6/23/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved																					
HQ File :01/87/050/00200/AM13/	RLA File :02/24/040/00087/AM13/	Lic.No/Date:0210180770 09.08.2012	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39019090</td><td>63/0- POLYETHYLENE COMPOUND(CONTAINING 40%+/-LLDPE AND 60%+/-CALCIUM CARBONATE)</td><td>500.000</td><td>M.T</td><td>19150000.00</td><td>348182.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>19,150,000.00</td><td>348,182.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39019090	63/0- POLYETHYLENE COMPOUND(CONTAINING 40%+/-LLDPE AND 60%+/-CALCIUM CARBONATE)	500.000	M.T	19150000.00	348182.00 US Dollars					Total	19,150,000.00	348,182.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
1	39019090	63/0- POLYETHYLENE COMPOUND(CONTAINING 40%+/-LLDPE AND 60%+/-CALCIUM CARBONATE)	500.000	M.T	19150000.00	348182.00 US Dollars																		
				Total	19,150,000.00	348,182.00																		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LLDPE GRANULES	200.000	M.T	14,300,000.00	260,000.00 US Dollars	0.00	Value & Qty
2	28365000	CALCIUM CARBONATE	300.000	M.T	2,310,000.00	42,000.00 US Dollars	0.00	Value & Qty
				Total	16,610,000.00	302,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/25/2010-PC.II dated 24.09.2012, following adhoc norms are **approved** with nil wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 40+/-1% LLDPE and 60+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

Case No.:9/26/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved
HQ File :01/87/050/00222/AM13/	RLA File :08/24/040/00152/AM13/	Lic.No/Date:0810114129 09.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
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1	39075000	62/0- POLYAMIDE RESIN	48000.000	K.G	7896000.00	141000.00 US Dollars		
				Total	7,896,000.00	141,000.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38249090	Dimer Acid	34416.000	K.G	3,304,000.00	59,000.00 US Dollars	0.00	Qty
2	38231900	Distilled Fatty Acid	6144.000	K.G	448,000.00	8,000.00 US Dollars	0.00	Qty
3	29212990	Tetra Ethylene Pentamine (TEPA) (This licence issued under para 4.7 of HB vol.I 2009-14 for fixation of norms by ALC New Delhi)	14016.000	K.G	2,968,000.00	53,000.00 US Dollars	0.00	Qty
				Total	6,720,000.00	120,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 18.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin	1 kg	1. Dimer Acid	0.717 kg
		2. Distilled Fatty Acid	0.128 kg
		3. Tri Ethylene Tetra Amine	0.292 kg

41	Case No.:13/26/87-ALC1/2012	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00226/AM13/	RLA File :02/24/040/00078/AM13/	Lic.No/Date:0210180778	Defer Date:

Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.

Case No.:8/23/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved
HQ File :01/87/050/00202/AM13/	RLA File :03/94/040/00206/AM13/	Lic.No/Date:0310704831 10.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011090	63/0- XLPE SIOPLAS COMPOUND FOR PIPES TYPE OF PEX B	500.000	M.T	51626250.00	975000.00 US Dollars
				Total	51,626,250.00	975,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39019090	HIGH DENSITY POLYETHYLENE	497.000	M.T	37,225,300.00	695,800.00 US Dollars	0.00	Value & Qty
2	29310000	TRI - METHOXYVINYL SILANE (VTMOS)	7.000	M.T	1,872,500.00	35,000.00 US Dollars	0.00	Value & Qty
3	29096000	LUPEROX 101 (TERC BUTYLE PEROXIDES HEXENE)	0.400	M.T	278,200.00	5,200.00 US Dollars	0.00	Value & Qty
4	38123090	ANTIOXIDANT	0.400	M.T	235,400.00	4,400.00 US Dollars	0.00	Value & Qty
				Total	39,611,400.00	740,400.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2012 dated

27.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound for Pipes Type PEX B	1 kg	1. HDPE Granules	0.9884 kg
		2. Tri-Methoxyvinylsilane	0.0250 kg
		3. Luperox 101 (Terc Butyle Peroxides Hexene)	0.0008 kg
		4. Antioxidant	0.0008 kg

43	Case No.: 4/23/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00198/AM13/	RLA File :04/24/040/00062/AM10/	Lic.No/Date:0410138816 13.08.2012	Defer Date:10.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

44	Case No.: 7/26/87-ALC1/2012	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00220/AM13/	RLA File :05/23/040/00152/AM13/	Lic.No/Date:0510331901 14.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.09.2012. Comments of D/o C&PC are awaited.			

Case No.: 1/26/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved
HQ File :01/87/050/00214/AM13/	RLA File :03/94/040/00181/AM13/	Lic.No/Date:0310705328 16.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- POLYETHYLENE COMPOUND - GRADE BSC0477	100.000	M.T	9712500.00	185000.00 US Dollars
				Total	9,712,500.00	185,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HIGH DENSITY POLYETHYLENE (HDPE)	85.000	M.T	6,593,875.00	123,250.00 US Dollars	0.00	Value & Qty
2	39013000	ETHYL VINYL ACETATE	15.000	M.T	1,524,750.00	28,500.00 US Dollars	0.00	Value & Qty
3	28030010	CARBON BLACK	2.500	M.T	260,812.50	4,875.00 US Dollars	0.00	Value & Qty
				Total	8,379,437.50	156,625.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2012 dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – Grade BSC0477	1 kg	1. HDPE Granules	0.850 kg
		2. Ethyl Vinyl Acetate	0.150 kg
		3. Carbon Black	0.025 kg

46	Case No.: 4/26/87-ALC1/2012	Party Name:KAPOOR IMAGING PVT.LTD.,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00217/AM13/	RLA File :04/24/040/00097/AM13/	Lic.No/Date:0410138996 21.08.2012	Defer Date:10.10.2012
	Decision: A copy of application has been forwarded to DIPP on 20.09.2012. Comments of DIPP are awaited.			

47	Case No.: 5/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00218/AM13/	RLA File :04/24/040/00119/AM11/	Lic.No/Date:0410138993 21.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

	Case No.: 11/26/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
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48	HQ File :01/87/050/00224/AM13/	RLA File :31/83/040/00100/AM13/	Lic.No/Date:3110055459 21.08.2012	Defer Date:17.10.2012
Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.				

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Case No.:1/23/87-ALC1/2012	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Approved					
HQ File :01/87/050/00195/AM13/	RLA File :05/24/040/00194/AM13/	Lic.No/Date:0510332288 22.08.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39162019	62/0- MOBILE WINDOW (1030000 PCS) (Made out of Hard Coated Acrylic Sheet duly Printed & Laminated (.70 to 1.50 MM)	4000.000	K.G	14740000.00	268000.00 US Dollars		
				Total	14,740,000.00	268,000.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39162019	ACRYLIC SHEET (.70 TO 1.50 MM)	4400.000	K.G	9,075,000.00	165,000.00 US Dollars	0.00	Value & Qty
				Total	9,075,000.00	165,000.00		
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2009-PC.II dated 24.09.2012, following adhoc norms are approved :								

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Window	1 kg	Acrylic Sheet	1.10 kg

50	Case No.: 2/23/87-ALC1/2012	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00196/AM13/	RLA File :05/24/040/00169/AM13/	Lic.No/Date:0510332467 23.08.2012	Defer Date:10.10.2012
	Decision: Zonal Jt. DGFT, CLA, New Delhi was requested through e-mail dated 06.09.2012 to furnish application expeditiously. However, the application still awaited from Zonal Jt. DGFT, CLA, New Delhi.			

51	Case No.: 6/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00219/AM13/	RLA File :04/24/040/00249/AM11/	Lic.No/Date:0410139054 23.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

52	Case No.: 12/26/87-ALC1/2012	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00225/AM13/	RLA File :34/24/040/00094/AM13/	Lic.No/Date:3410034946 23.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

53	Case No.:2/26/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date:26/87-ALC1/2012 26.09.2012	Status: Deferred
	HQ File :01/87/050/00215/AM13/	RLA File :03/94/040/00368/AM13/	Lic.No/Date:0310706302 24.08.2012	Defer Date:17.10.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.
